

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

704/252 /ND/2018

In the matter of :  
FM Legal Circle Services (P) Ltd

..PETITIONER

SECTION  
Under Section 252

Order delivered on 30.11.2018

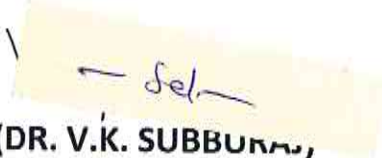
Coram :  
(Dr. Deepti Mukesh),  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj  
Hon'ble Member (Technical)

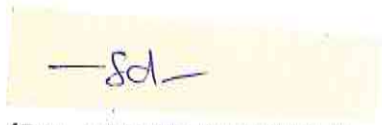
For the Petitioner /Op. Creditor : Mr. Dhananjaya Sud, Advocate  
For the Respondent/Corporate Debtor :  
For the Intervener : Ms. Kusum Yadav, Co. Prosecutor for ROC

ORDER

Learned Company Prosecutor as well as Ld. Standing Counsel for Income tax Department are present. Income tax Department is given last chance to file its reply within 2 weeks with an advance copy to be made available to the other side.

List on 17.1.2019.

  
(DR. V.K. SUBBURAJ,  
MEMBER (TECHNICAL)

  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)